

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 14.09.2022

Appeal No. 380 of 2022

ICAP IL India Private Limited ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Pranav Sampat and Mr. Arka Saha, Advocates i/b. Khaitan & Co. for the Appellant.

Mr. Pradeep Sancheti, Senior Advocate with Mr. Mihir Mody and Mr. Mayur Jaisingh, Advocates i/b K. Ashar & Co. for the Respondent.

ORDER:

1. Adjourned on the request of the learned counsel for the appellant. List on October 31, 2022.
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to

act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala
Presiding Officer

Justice M.T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member

14.09.2022
msb